THE HIGH COURT OF GUJARAT

N O T I F I C A T I O N

No.A.0705(II)/2026 [34]

[I]

Transfers and Postings

The Hon'ble the Acting Chief Justice and Hon'ble Judges of the High Court of Gujarat are pleased to pass the order of transfer & posting of following Judicial Officer working in the cadre of Senior Civil Judge, for effective and better administration of justice:

Sr.	Judicial Officer [JO Code]	Present Place of Posting	Transferred & Posted as
1	Mr. Vikas Seoul [GJ01357]	Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Danta, District Banaskantha	31st Additional Chief Judicial Magistrate, Ahmedabad City

[II]

Consequential Posting Effect within the same Court Establishment

His Lordship and Their Lordships are further pleased to pass the order of posting of following Judicial Officers working in the cadre of Senior Civil Judge:

Ahmedabad City			
Sr.	**Judicial Officer [JO Code]**	**Present Posting**	**Posted as**
1	Mr. Kaushik Babubhai Macwana [GJ01430]	31st Additional Chief Judicial Magistrate, Ahmedabad City	32nd Additional Chief Judicial Magistrate, Ahmedabad City
2	Mr. Mahesh Lakhabhai Chothani [GJ01438]	32nd Additional Chief Judicial Magistrate, Ahmedabad City	33rd Additional Chief Judicial Magistrate, Ahmedabad City
3	Mr. Bhupendrasinh Vikramsinh Gohil [GJ01456]	33rd Additional Chief Judicial Magistrate, Ahmedabad City	34th Additional Chief Judicial Magistrate, Ahmedabad City
4	Mr. Rohan Rajendrakumar Sutariya [GJ01457]	34th Additional Chief Judicial Magistrate, Ahmedabad City	35th Additional Chief Judicial Magistrate, Ahmedabad City
5	Mr. Dilipsinh Jasvantsinh Bhati [GJ01460]	35th Additional Chief Judicial Magistrate, Ahmedabad City	36th Additional Chief Judicial Magistrate, Ahmedabad City
6	Ms. Devalben Yagneshwar Patel [GJ01515]	36th Additional Chief Judicial Magistrate, Ahmedabad City	37th Additional Chief Judicial Magistrate, Ahmedabad City
7	Ms. Hetalben Jagdishbhai Gadhvi [GJ01519]	37th Additional Chief Judicial Magistrate, Ahmedabad City	38th Additional Chief Judicial Magistrate, Ahmedabad City
8	Mr. Atit Maheshkumar Mehta [GJ01521]	38th Additional Chief Judicial Magistrate, Ahmedabad City	39th Additional Chief Judicial Magistrate, Ahmedabad City

Ahmedabad City			
Sr.	**Judicial Officer [JO Code]**	**Present Posting**	**Posted as**
9	Mr. Bhavik Hitenbhai Bhatt [GJ01522]	39th Additional Chief Judicial Magistrate, Ahmedabad City	40th Additional Chief Judicial Magistrate, Ahmedabad City
10	Mr. Krunalkumar Narendrakumar Purani [GJ01528]	40th Additional Chief Judicial Magistrate, Ahmedabad City	41st Additional Chief Judicial Magistrate, Ahmedabad City

By order of the Hon'ble the Acting Chief Justice and the Hon'ble Judges of
The High Court of Gujarat.

Digitally signed by
HEMANG RAJENDRA RAWAL
on 02/11/2026 12:28:30 IST.

The High Court of Gujarat,
At Sola, Ahmedabad - 380 060.
Date:02/11/2026

(Hemang R. Rawal)
Registrar General

Note:
The effective date of taking charge of the new assignment by all the concerned Judicial Officers shall be **06/11/2026.**

As per instruction contained in Part-3 (2) of Schedule-1, appended to Government General Administration Department Resolution No. TRF-1098-1432-GH-2, dated 25-11-2005, Mr. Vikas Seoul shall not be entitled for T.A./D.A.

No.A.0705(II)/2026 [34]

Copy for information and necessary action/compliance to:

1. The Secretary to the Government of Gujarat, Legal Department, Gandhinagar.
2. The Member Secretary, Gujarat State Legal Services Authority, Ahmedabad.
3. The Director, Gujarat State Judicial Academy, Ahmedabad.
4. The Principal District Judge of all the Districts of Gujarat.
5. The President, Industrial Court, Ahmedabad.
6. The Chief Judicial Magistrate Ahmedabad City.
7. The Chief Judge Small Cause Court, Ahmedabad.
8. The Treasury Officers concerned.
9. The Judicial Officer concerned.
10. The Manager, Government Central Press, Gandhinagar
    (for publication in the Gujarat Government Gazette, Part-I, Central Section)

Digitally signed by
HEMANG RAJENDRA RAWAL
on 02/11/2026 12:28:41 IST.

The High Court of Gujarat,
At Sola, Ahmedabad - 380 060.
Date:02/11/2026

(Hemang R. Rawal)
Registrar General

Note:
As a green initiative, only one hard copy of this digitally signed notification be kept on record of the concerned office. Further soft copies of the notification be forwarded to all concerned instead of hard copies.